

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-38/2022/2447/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the ^N 21 March, 2023.

Sub:- **Extension of Earned Leave.**

Ref:- Your Letter No. DJG/1282 Dated the 16.03.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **extension of earned leave for another 9 days from 19.03.2023 till 27.03.2023 along with station leave permission**, subject to submission of Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/2448-2449/A, dated , 21-03-2023

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
Copy of the application in prescribed format is enclosed herewith for necessary action and information.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

R/s